

DIVISION BENCH
COURT - I

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/171(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	KRISH TREXIM PVT. LTD. VS NAVODAY MANAGEMENT SERVICES LIMITED
UNDER SECTION	SEC. 97(1)

Appearances (via video conferencing/physically)

Ms.Rupa Gupta,PCS] For the petitioner

Ms.Aditi Jhunhunwala,PCS] For the Respondent

ORDER

1. Ld.authorised representative on both sides present
2. Heard.**Reserved for orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**